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By Registered post with A/D

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 05.04.2018

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court – orders issued.

Read : 1. Ranked list No. A2-65431/2012/REC1 dated 18.01.2016

2. Rules 14 to 17 of Part-II, Kerala State and Subordinate Service Rules, 1958
3. G.O.(P) No. 20/2013/Fin. dated 07.01.2013
4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013
5. G.O.(P) No. 171/2016/Fin. dated 15.11.2016

ORDER NO. A2- 6916/2016

The following person is offered appointment as Assistant in the High Court of Kerala, in the scale of pay of ₹ 27800 - 59400.

Sri. MUHAMMED SHAFEEQUE P. K.,
POOTHANKODAN,
KIZHAKKUMPARAMBA,
PANDALLUR,
MALAPPURAM, Kerala,
PIN – 676 521

The appointment is subject to the following conditions:-

1. He shall be bound by the National Pension Scheme introduced by the State Government. In eligible case, the mobility to Kerala Service Rules, Part III, Pension Scheme will be allowed as per the G.O. read (4) above, if he opt so.
2. His appointment will be subject to the satisfactory report of enquiry into his antecedents.
3. His conditions of service shall be governed by the Kerala High Court Service Rules, 2007 and other relevant rules in force from time to time.
4. He shall be on probation for a period of two years on duty within a continuous period of three years. During the period of probation he shall have to pass the High Court Office Procedure Test conducted by the High Court.

To

The person concerned.

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Confidential Assistants to the Registrars, High Court.

The Finance Wing, High Court

The G (Accounts - II & III) Sections, High Court

The ~~IT~~ Section, High Court (for uploading in the website)

The Administrative Records Section, High Court (2 Copies)

The A4 Seat, High Court.

The File / Stock File.